



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष १०, अंक १०(३)]

शुक्रवार, मार्च १, २०२४/फाल्गुन ११, शके १९४५

[पृष्ठे ८०, किंमत : रुपये २७.००

असाधारण क्रमांक ३१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Vote on Account) Bill, 2024 (L.A. Bill No. VIII of 2024), introduced in the Maharashtra Legislative Assembly on the 1st March 2024, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary to Government,  
Law and Judiciary Department.

### L. A. BILL No. VIII OF 2024.

#### A BILL

*to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2024-2025.*

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2024-2025; it is hereby enacted in the Seventy-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Vote on Short title. Account) Act, 2024.

Withdrawal  
of Rs.  
21,99,32,93,02,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial Year  
2024-2025.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of two lakh nineteen thousand nine hundred thirty two crores, ninety three lakhs, two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2025, in respect of the services and purposes specified in column (2) of the Schedule.

Appro-  
priation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2025.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>A-Expenditure on Revenue Account</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	19,67,80,000	22,57,15,000	42,24,95,000
A-2	Elections	2013, Elections	14,86,56,73,000	...	14,86,56,73,000
A-3	Public Service Commission.	2015, Public Service Commission.	...	39,35,25,000	39,35,25,000
A-4	Secretariat and Miscellaneous General Services	2051, Secretariat-General Services	6,47,13,50,000	34,000	6,47,13,84,000
A-5	Social Services	2052, Public Works 2059, Other Administrative Services 2070, Miscellaneous General Services	1,57,78,77,000	...	1,57,78,77,000
A-6	Information and Publicity	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat Social Services	2,61,20,83,000	50,000	2,61,21,33,000
A-7	Civil Aviation	2220, Information and Publicity 3053, Civil Aviation	3,04,00,00,000	...	3,04,00,00,000
Total-General Administration Department			28,76,37,63,000	61,93,24,000	29,38,30,87,000
<b>Home Department</b>					
B-1	Police Administration	2014, Administration of Justice 2055, Police	1,16,41,99,86,000	1,50,15,000	1,16,43,50,01,000
B-2	State Excise	2070, Other Administrative Services	1,14,85,15,000	45,000	1,14,85,60,000
B-3	Transport Administration	2039, State Excise 2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	19,02,73,90,000	45,00,00,000	19,47,73,90,000
B-4	Secretariate and Other General Services	2045, Other Taxes and Duties on Commodities and Services	31,16,76,000	...	31,16,76,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-5	Jails	2052, Secretariat-General Services			
B-6	General Services	2075, Miscellaneous General Services	2,87,92,10,000	...	2,87,92,10,000
		2056, Jails		...	
		2217, Urban Development	1,40,75,000	...	1,40,75,000
		2235, Social Security and Welfare			
		2250, Other Social Services			
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	4,06,50,00,000	...	4,06,50,00,000
		3051, Flood Control and Drainage	8,10,00,000	...	8,10,00,000
B-8	Flood Control and Drainage	2711, Flood Control and Drainage			
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,000	...	1,000
			Total-Home Department		1,43,94,68,53,000
					46,50,60,000
					1,44,41,19,13,000
<b>Revenue and Forest Department</b>					
C-1	Revenue and District Administration	2029, Land Revenue	13,68,15,10,000	13,000	13,68,15,23,000
		2045, Other Taxes and Duties on Commodities and Services			
		2053, District Administration			
		2070, Other Administrative Services			
		2853, Non-Ferrous Mining and Metallurgical Industries			
C-2	Stamps and Registration	2030, Stamps and Registration	1,22,43,10,000	1,000	1,22,43,11,000
C-3	Interest Payments	2049, Interest Payments	1,000	1,000	2,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services	28,71,90,000	20,000	28,72,10,000
		2059, Public Works			
		2075, Miscellaneous General Services			
C-5	Other Social Services	2217, Urban Development	27,75,00,000	4,000	27,75,04,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2250, Other Social Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
C-6	Relief on Account of Natural Calamities	2245,	52,26,07,20,000	1,000	52,26,07,21,000
C-7	Forest	2406,	14,54,06,10,000	1,000	14,54,06,11,000
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2415, 2551, 3604, and Panchayati Raj Institutions	...	3,34,00,000	3,34,00,000
Total-Revenue and Forest Department			82,27,18,41,000	3,34,41,000	82,30,52,82,000
<b>Agriculture,Animal Husbandry,Dairy Development and Fisheries Department</b>					
D-1	Interest Payments	2049,	...	5,31,46,000	5,31,46,000
D-2	Social Security and Welfare	2235,	31,00,000	...	31,00,000
D-3	Agriculture Services	2401, 2402, 2415, 2403,	50,45,19,51,000	3,33,000	50,45,22,84,000
D-4	Animal Husbandry	2403,	8,21,96,49,000	...	8,21,96,49,000
D-5	Dairy Development	2404,	89,57,61,000	16,67,000	89,74,28,000
D-6	Fisheries	2405,	1,73,21,85,000	50,000	1,73,22,35,000
D-7	Secretariate and Other Economic Services	2702, 3451,	21,59,43,000	...	21,59,43,000
Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department			61,51,85,89,000	5,51,96,000	61,57,37,85,000
<b>School Education and Sports Department</b>					
E-1	Interest Payments	2049,	...	50,00,000	50,00,000
E-2	General Education	2202,	3,13,16,54,15,000	...	3,13,16,54,15,000
E-3	Secretariat and Other Social Services	2204, 2205, 2225,	2,90,00,00,000	...	2,90,00,00,000
Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2235, Social Security and Welfare			
		2251, Secretariat Social Services			
		2406, Forestry and Wild Life			
		Total-School Education and Sports Department	3,16,06,54,15,000	50,00,000	3,16,07,04,15,000
		<b>Urban Development Department</b>			
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration	66,12,50,24,000	83,000	66,12,51,07,000
		2070, Other Administrative Services			
		2217, Urban Development			
		3054, Roads and Bridges			
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development	64,30,17,000	...	64,30,17,000
		2235, Social Security and Welfare			
		2251, Secretariat Social Services			
		2406, Forestry and Wild Life			
		3475, Other General Economic Services			
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,19,06,83,74,000	...	1,19,06,83,74,000
		Total-Urban Development Department	1,85,83,64,15,000	84,000	1,85,83,64,99,000
		<b>Finance Department</b>			
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure	4,33,21,25,000	33,000	4,33,21,58,000
		2040, Taxes on Sales, Trade etc.			
		3475, Other General Economic Services			
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services	8,65,39,24,000	...	8,65,39,24,000
		2075, Miscellaneous General Services			
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt	...	1,51,91,03,41,000	1,51,91,03,41,000
		2049, Interest Payments			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
G-4	Secretariat-General Services	2052,	23,17,79,000	...	23,17,79,000
G-5	Treasury and Accounts Administration	2054,	1,96,38,71,000	66,000	1,96,39,37,000
G-6	Pensions and Other Retirement Benefits	2071,	2,04,99,40,88,000	71,67,44,000	2,05,71,08,32,000
G-7	Social Security and Welfare	2235,	43,45,91,000	...	43,45,91,000
Total-Finance Department			2,20,61,03,78,000	1,52,62,71,84,000	3,73,23,75,62,000
<b>Public Works Department</b>					
H-2	Other Administrative and Social Services	2070,	34,00,000	...	34,00,000
H-3	Housing	2216,	1,36,87,34,000	...	1,36,87,34,000
H-4	Secretariat and Other Economic Services	2406,	27,68,59,000	...	27,68,59,000
		3051,			
		3053,			
		3451,			
H-5	Roads and Bridges	3054,	22,13,62,55,000	5,00,000	22,13,67,55,000
H-6	Public Works and Administrative and Functional Buildings.	2059,	11,80,34,09,000	2,10,98,000	11,82,45,07,000
		2202,			
		2203,			
		2205,			
		2210,			
		2217,			
		2230,			
		2403,			
		2405,			
Total-Public Works Department			35,58,86,57,000	2,15,98,000	35,61,02,55,000
<b>Water Resources Department</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
I-1	Interest Payments	2049, Interest Payments	...	5,64,49,54,000	5,64,49,54,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	66,00,000	...	66,00,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	8,00,32,78,000	...	8,00,32,78,000
		2700, Major Irrigation			
		2701, Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
I-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	25,93,95,000	...	25,93,95,000
		Total-Water Resources Department	8,26,92,73,000	5,64,49,54,000	13,91,42,27,000
		<b>Law and Judiciary Department</b>			
J-1	Administration of Justice	2014, Administration of Justice	17,95,93,21,000	3,43,21,02,000	21,39,14,23,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services	1,27,99,10,000	4,20,000	1,28,03,30,000
		2070, Other Administrative Services			
		2235, Social Security and Welfare			
		2250, Other Social Services			
		3475, Other General Economic Services			
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,00,00,000	...	3,00,00,000
		Total-Law and Judiciary Department	19,26,92,31,000	3,43,25,22,000	22,70,17,53,000
		<b>Industries, Energy, Labour And Mining Department</b>			
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	31,65,00,000	...	31,65,00,000
K-3	Stationary and Printing	2057, Stationary and Disposals	88,14,46,000	33,000	88,14,79,000



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Food, Civil Supplies and Consumer Protection Department</b>					
M-1	Social Security and Welfare	2235,	3,33,000	...	3,33,000
M-2	Food Storage and Warehousing	2408,	5,16,61,59,000	8,93,29,000	5,25,54,88,000
M-3	Secretariat and Other Economic Services	3451,	46,86,33,000	...	46,86,33,000
	Other General Economic Services	3475,			
	Total-Food, Civil Supplies and Consumer Protection Department		5,63,51,25,000	8,93,29,000	5,72,44,54,000
<b>Social Justice and Special Assistance Department</b>					
N-2	Secretariat and Other Social Services	2053,	6,93,93,07,000	1,000	6,93,93,08,000
	Housing	2216,			
	Secretariat Social Services	2251,			
	District Administration	2053,			
	General Education	2202,			
	Art and Culture	2205,			
	Medical and Public Health	2210,			
	Family Welfare	2211,			
	Water Supply and Sanitation	2215,			
	Housing	2216,			
	Urban Development	2217,			
	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225,			
	Labour, Employment and Skill Development	2230,			
	Social Security and Welfare	2235,			
	Crop Husbandry	2401,			
	Soil and Water Conservation	2402,			
	Animal Husbandry	2403,			
	Fisheries	2405,			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.		55,84,54,46,000	1,67,000	55,84,56,13,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
N-6	District Schemes	2406, Forestry and Wild Life 2501, Special Programmes for Rural Development 2505, Rural Employment 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 2852, Industries 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	9,69,84,21,000	...	9,69,84,21,000
		Total-Social Justice and Special Assistance Department	72,48,31,74,000	1,68,000	72,48,33,42,000
O-1	District Administration	<b>Planning Department</b> District Administration	1,26,11,07,000	...	1,26,11,07,000
O-2		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	1,00,00,40,000	...	1,00,00,40,000
O-3	Rural Employment	2505, Rural Employment	5,91,14,61,000	48,00,00,000	6,39,14,61,000
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes	2,01,000	...	2,01,000
O-6	Other Scientific Research	3425, Other Scientific Research	15,20,00,000	...	15,20,00,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	84,68,83,000	1,61,32,000	86,30,15,000
O-8	Tourism	3452, Tourism	7,79,50,000	...	7,79,50,000
O-9		3454, Census Surveys and Statistics 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions Taxes on Vehicles	55,09,89,000	1,000	55,09,90,000
O-14	District Plan-Mumbai City	2041, District Administration 2053, General Education 2202, Technical Education. 2203, Sports and Youth Services 2204, Art and Culture	1,08,06,59,000	...	1,08,06,59,000

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)
			Rs.	Rs.
		Medical and Public Health		
		Housing		
		Urban Development		
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		Labour, Employment and Skill Development		
		Social Security and Welfare		
		Nutrition		
		Fisheries		
		New and Renewable Energy		
		Village and Small Industries		
		Secretariat-Economic Services		
		Tourism		
		Taxes on Vehicles		
		District Administration		
		General Education		
		Technical Education.		
		Sports and Youth Services		
		Art and Culture		
		Medical and Public Health		
		Housing		
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		Labour, Employment and Skill Development		
		Social Security and Welfare		
		Nutrition		
		Fisheries		
		Forestry and Wild Life		
		Power		
		New and Renewable Energy		
		Village and Small Industries		
O-16	District Plan-Mumbai Suburban		2,87,03,83,000	...
			2,87,03,83,000	2,87,03,83,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3056,	Inland Water Transport				
3435,	Ecology and Environment				
3451,	Secretariat-Economic Services				
3452,	Tourism				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
O-18	District Plan-Thane		2,53,36,80,000	...	2,53,36,80,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism			
3452,					
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-20	District Plan-Raigad	Taxes on Vehicles	1,08,85,31,000	...	1,08,85,31,000
2041,		District Administration			
2053,		General Education			
2202,		Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Water Supply and Sanitation			
2215,		Urban Development			
2217,		Information and Publicity			
2220,		Labour, Employment and Skill Development			
2230,		Social Security and Welfare			
2235,		Nutrition			
2236,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Ports and Light Houses			
3051,		Roads and Bridges			
3054,		Inland Water Transport			
3056,		Secretariat-Economic Services			
3451,					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism			
3452,					
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,	District Plan-Ratnagiri	Taxes on Vehicles	89,40,98,000	...	89,40,98,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			

No. of Grant or other Appropriation (1)		Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
				Voted by the Legislative Assembly	Charged on the Consolidated Fund	
				(4)		
				Rs.	Rs.	Rs.
			Tourism			
			Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
			Taxes on Vehicles	66,10,06,000	...	66,10,06,000
O-24	District Plan-Sindhudurg		District Administration			
			General Education			
			Technical Education.			
			Sports and Youth Services			
			Art and Culture			
			Medical and Public Health			
			Water Supply and Sanitation			
			Urban Development			
			Information and Publicity			
			Labour, Employment and Skill Development			
			Social Security and Welfare			
			Nutrition			
			Animal Husbandry			
			Dairy Development			
			Fisheries			
			Forestry and Wild Life			
			Co-operation			
			Other Rural Development Programmes			
			Minor Irrigation			
			Power			
			New and Renewable Energy			
			Village and Small Industries			
			Ports and Light Houses			
			Roads and Bridges			
			Inland Water Transport			
			Secretariat-Economic Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2041, Taxes on Vehicles			
O-26	District Plan-Pune	2053, District Administration	3,56,83,15,000	...	3,56,83,15,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

No. of Grant or other Appropriation (1)		Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
				Voted by the Legislative Assembly	Charged on the Consolidated Fund	
				Rs.	Rs.	Rs.
O-28	District Plan-Satara	3604, 2041, 2053, 2202, 2203, 2204, 2205, 2210, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2501, 2515, 2702, 2801, 2810, 2851, 3054, 3451, 3452, 3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions Taxes on Vehicles District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Special Programmes for Rural Development Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,55,56,35,000	...	1,55,56,35,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
O-30	District Plan-Sangli	2041, Taxes on Vehicles 2053, District Administration 2202, General Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Rs. 1,16,10,74,000	Rs. ...	Rs. 1,16,10,74,000
O-32	District Plan-Solapur	2041, Taxes on Vehicles 2053, District Administration 2202, General Education 2203, Technical Education.	Rs. 1,82,83,67,000	Rs. ...	Rs. 1,82,83,67,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	1,45,81,90,000	...	1,45,81,90,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
O-34	District Plan-Kolhapur		1,45,81,90,000	...	1,45,81,90,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
O-36	District Plan-Nashik		2,13,20,53,000	...	2,13,20,53,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		79,78,35,000	...	79,78,35,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
O-38	District Plan-Dhule		79,78,35,000	...	79,78,35,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	1,59,97,72,000	...	1,59,97,72,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
O-40	District Plan-Jalgaon		1,59,97,72,000	...	1,59,97,72,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(5)	
			Rs.	Rs.	Rs.
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar	2041, Taxes on Vehicles	1,87,46,76,000	...	1,87,46,76,000
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar	2041, Taxes on Vehicles	48,72,45,000	...	48,72,45,000
		2053, District Administration			
		2202, General Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund
			Rs.	Rs.
			(4)	Total
			Rs.	Rs.
			1,62,19,69,000	1,62,19,69,000
			...	
O-46	District Plan-Chhatrapati Sambhajinagar	2041, Power		
		2801, New and Renewable Energy		
		2810, Village and Small Industries		
		2851, Roads and Bridges		
		3054, Secretariat-Economic Services		
		3451, Tourism		
		3452, Compensation and Assignments to Local Bodies		
		3604, and Panchayati Raj Institutions		
		2053, Taxes on Vehicles		
		2202, District Administration		
		2203, General Education		
		2204, Technical Education.		
		2205, Sports and Youth Services		
		2210, Art and Culture		
		2215, Medical and Public Health		
		2217, Water Supply and Sanitation		
		2220, Urban Development		
		2225, Information and Publicity		
		2230, Welfare of Scheduled Castes, Scheduled Tribes,		
		2235, Other Backward Classes and Minorities.		
		2236, Labour, Employment and Skill Development		
		2403, Social Security and Welfare		
		2405, Nutrition		
		2406, Animal Husbandry		
		2425, Fisheries		
		2501, Forestry and Wild Life		
		2515, Co-operation		
		2702, Special Programmes for Rural Development		
		2801, Other Rural Development Programmes		
		Minor Irrigation		
		Power		

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-48	District Plan-Jalna	2041, Taxes on Vehicles	1,11,81,98,000	...	1,11,81,98,000
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(4)	
			Rs.	Rs.	Rs.
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles		...	93,91,30,000
2053,		District Administration	93,91,30,000		
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		1,39,69,26,000	...	1,39,69,26,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-54	District Plan-Beed	Taxes on Vehicles	1,18,95,20,000	...	1,18,95,20,000
		District Administration			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-56	District Plan-Latur	Taxes on Vehicles	1,09,46,13,000	...	1,09,46,13,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	1,08,86,50,000	...	1,08,86,50,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,	District Plan-Dharashiv	Taxes on Vehicles	1,08,86,50,000	...	1,08,86,50,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		73,17,31,000	...	73,17,31,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
O-60	District Plan-Hingoli		73,17,31,000	...	73,17,31,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	2,27,87,99,000	...	2,27,87,99,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-62	District Plan-Nagpur		2,27,87,99,000	...	2,27,87,99,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	81,48,57,000	...	81,48,57,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-64	District Plan-Wardha		81,48,57,000	...	81,48,57,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		67,80,62,000	...	67,80,62,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
O-66	District Plan-Bhandara		67,80,62,000	...	67,80,62,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	1,11,75,71,000	...	1,11,75,71,000
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
O-68	District Plan-Chandrapur		1,11,75,71,000	...	1,11,75,71,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles	99,60,34,000	...	99,60,34,000
2053,		District Administration			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
O-70	District Plan-Gadchiroli		99,60,34,000	...	99,60,34,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Nutrition			
2236,		Animal Husbandry			
2403,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Taxes on Vehicles			
O-72	District Plan-Gondia	District Administration	63,94,89,000	...	63,94,89,000
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Dairy Development			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		1,23,89,95,000	...	1,23,89,95,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)
			Rs.	Rs.
		2405, Fisheries		
		2406, Forestry and Wild Life		
		2425, Co-operation		
		2501, Special Programmes for Rural Development		
		2515, Other Rural Development Programmes		
		2702, Minor Irrigation		
		2801, Power		
		2810, New and Renewable Energy		
		2851, Village and Small Industries		
		3054, Roads and Bridges		
		3451, Secretariat-Economic Services		
		3452, Tourism		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-76	District Plan-Akola	2041, Taxes on Vehicles	71,46,11,000	...
		2053, District Administration		
		2202, General Education		
		2203, Technical Education.		
		2204, Sports and Youth Services		
		2205, Art and Culture		
		2210, Medical and Public Health		
		2217, Urban Development		
		2220, Information and Publicity		
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		2230, Labour, Employment and Skill Development		
		2235, Social Security and Welfare		
		2236, Nutrition		
		2403, Animal Husbandry		
		2405, Fisheries		
		2406, Forestry and Wild Life		
			Rs.	Rs.
			71,46,11,000	71,46,11,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-78	District Plan-Yavatmal	2041, Taxes on Vehicles	1,10,71,50,000	...	1,10,71,50,000
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		1,05,60,55,000	...	1,05,60,55,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
O-82	District Plan-Washim		73,33,51,000	...	73,33,51,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-84	District Plan-Palghar		89,51,67,000	...	89,51,67,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Total-Planning Department			56,84,30,28,000	49,61,33,000	57,33,91,61,000
<b>Parliamentary Affairs Department</b>					
P-1	Secretariat-General Services	2052,	1,82,10,000	...	1,82,10,000
P-2	Social Security and Welfare	2235,	60,000	...	60,000
Total-Parliamentary Affairs Department			1,82,70,000	...	1,82,70,000
<b>Housing Department</b>					
Q-1	Interest Payments	2049,	...	12,56,96,000	12,56,96,000
Q-2	Other Administrative Services	2070,	1,18,67,000	...	1,18,67,000
Q-3	Housing	2216,	10,60,54,33,000	...	10,60,54,33,000
Total-Housing Department			10,66,42,61,000	12,56,96,000	10,78,99,57,000
<b>Public Health Department</b>					
R-1	Medical and Public Health	2049,	51,54,73,74,000	23,51,67,000	51,78,25,41,000
		2210,			
		2211,			
		2235,			
R-2	Secretariat Social Services	2251,	7,64,17,000	...	7,64,17,000
Total-Public Health Department			51,62,37,91,000	23,51,67,000	51,85,89,58,000
<b>Medical Education and Drugs Department</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
S-1	Medical and Public Health	2210, Medical and Public Health	20,42,28,20,000	50,000	20,42,28,70,000
S-2	Social Security and Welfare	2235, Social Security and Welfare	13,33,000	...	13,33,000
S-3	Secretariat Social Services	2251, Secretariat Social Services	8,91,44,000	1,000	8,91,45,000
		Total-Medical Education and Drugs Department	20,51,32,97,000	51,000	20,51,33,48,000
		<b>Tribal Development Department</b>			
T-1	Interest Payments	2049, Interest Payments	...	18,61,48,000	18,61,48,000
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	49,03,72,000	...	49,03,72,000
T-3	Social Security and Welfare	2235, Social Security and Welfare	15,87,000	...	15,87,000
T-4	Secretariat Social Services	2251, Secretariat Social Services	8,68,89,000	...	8,68,89,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration	53,90,09,93,000	...	53,90,09,93,000
		2059, Public Works			
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
				(4)	
T-9	District Schemes	2501, Special Programmes for Rural Development 2505, Rural Employment 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 2852, Industries 3054, Roads and Bridges 3055, Road Transport 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6,66,69,15,000	...	6,66,69,15,000
Total-Tribal Development Department			61,14,67,56,000	18,61,48,000	61,33,29,04,000
<b>Environment and Climate Change Department</b>					
U-1	Interest Payments	2049, Interest Payments	...	3,52,52,000	3,52,52,000
U-2	Social Security and Welfare	2235, Social Security and Welfare	20,000	...	20,000
U-3	Secretariat Social Services	2251, Secretariat Social Services	2,58,99,000	...	2,58,99,000
U-4	Ecology and Environment	3435, Ecology and Environment	1,49,98,34,000	...	1,49,98,34,000
Total-Environment and Climate Change Department			1,52,57,53,000	3,52,52,000	1,56,10,05,000
<b>Co-operation, Marketing and Textiles Department</b>					
V-1	Interest Payments	2049, Interest Payments	...	4,99,12,000	4,99,12,000
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries	9,00,00,00,000	53,000	9,00,00,53,000

THE SCHEDULE (See sections 2 and 3)				Sums not exceeding -		Total
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	Rs.	
		Industries				
	2852,	Industries				
	3451,	Secretariat-Economic Services				
	3456,	Civil Supplies				
		Total-Co-operation, Marketing and Textiles Department	9,00,00,00,000	4,99,65,000	9,04,99,65,000	
		<b>Higher and Technical Education Department</b>				
W-2	General Education	2202,	38,63,86,46,000	...	38,63,86,46,000	
W-3	Technical Education.	2203,	8,78,46,54,000	...	8,78,46,54,000	
W-4	Art and Culture	2205,	1,46,06,31,000	...	1,46,06,31,000	
W-5	Social Security and Welfare	2235,	5,96,000	...	5,96,000	
W-6	Secretariat Social Services	2251,	7,67,26,000	...	7,67,26,000	
		Total-Higher and Technical Education Department	48,96,12,53,000	...	48,96,12,53,000	
		<b>Women and Child Development Department</b>				
X-1	Social Security and Nutrition	2235,	16,15,99,51,000	...	16,15,99,51,000	
		Nutrition				
X-2	Secretariat Social Services	2251,	5,50,00,000	...	5,50,00,000	
		Total-Women and Child Development Department	16,21,49,51,000	...	16,21,49,51,000	
		<b>Water Supply and Sanitation Department</b>				
Y-1	Interest Payments	2049,	...	9,60,00,000	9,60,00,000	
Y-2	Water Supply and Sanitation	2215,	21,02,49,92,000	3,40,000	21,02,53,32,000	
Y-3	Social Security and Welfare	2235,	6,40,000	...	6,40,000	
		Forestry and Wild Life				
Y-4	Minor Irrigation	2702,	20,48,27,000	...	20,48,27,000	
Y-5	Secretariat-Economic Services	3451,	8,91,19,000	...	8,91,19,000	

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Water Supply and Sanitation Department	21,31,95,78,000	9,63,40,000	21,41,59,18,000
		<b>Skills, Employment, Entrepreneurship And Innovation Department</b>			
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406, Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life	11,00,67,23,000	2,000	11,00,67,25,000
		Total-Skills, Employment, Entrepreneurship And Innovation Department	11,00,67,23,000	2,000	11,00,67,25,000
		<b>Maharashtra Legislature Secretariat</b>			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Social Security and Welfare	1,80,38,00,000	84,87,000	1,81,22,87,000
ZC-2	Social Security and Welfare	2235, Social Security and Welfare	40,00,00,000	...	40,00,00,000
		Total-Maharashtra Legislature Secretariat	2,20,38,00,000	84,87,000	2,21,22,87,000
		<b>Tourism and Cultural Affairs Department</b>			
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251, 2205, 2235, 3452, Other Administrative Services Information and Publicity Secretariat Social Services Art and Culture Social Security and Welfare Tourism	6,62,37,000	...	6,62,37,000
ZD-2	Art and Culture	4,55,34,24,000	...	...	4,55,34,24,000
ZD-3	Social Security and Welfare	1,20,000	...	...	1,20,000
ZD-4	Tourism	7,29,05,00,000	...	...	7,29,05,00,000
		Total-Tourism and Cultural Affairs Department	11,91,02,81,000	...	11,91,02,81,000
		<b>Minorities Development Department</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZE-1	Minorities Development.	2052, Secretariat-General Services	3,06,85,67,000	...	3,06,85,67,000
		2053, District Administration			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department	3,06,85,67,000	...	3,06,85,67,000
ZF-1	Secretariat-General Services	<b>Marathi Language Department</b>			
ZF-2	Art and Culture	2052, Secretariat-General Services	6,84,08,000	...	6,84,08,000
ZF-3	Social Security and Welfare	2205, Art and Culture	17,26,18,000	...	17,26,18,000
		2235, Social Security and Welfare	80,000	...	80,000
		Total-Marathi Language Department	24,11,06,000	...	24,11,06,000
ZG-1	Interest Payments	<b>Other Backward Bahujan Welfare Department</b>			
ZG-2	Secretariate and Other Social Services	2049, Interest Payments	...	12,96,97,000	12,96,97,000
		2216, Housing	6,87,06,000	1,000	6,87,07,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2251, Secretariat Social Services	15,70,19,71,000	...	15,70,19,71,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		Total-Other Backward Bahujan Welfare Department	15,77,06,77,000	12,96,98,000	15,90,03,75,000
ZH-1	Interest Payments	<b>Soil and Water Conservation Department</b>			
ZH-2	Social Security and Welfare	2049, Interest Payments	16,67,000	2,000	2,000
		2235, Social Security and Welfare		...	16,67,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	2,45,52,77,000	...	2,45,52,77,000
		2406, Forestry and Wild Life			
		2702, Minor Irrigation			
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	6,01,20,000	...	6,01,20,000
		Total-Soil and Water Conservation Department	2,51,70,64,000	2,000	2,51,70,66,000
		<b>Persons with Disabilities Welfare Department</b>			
ZI-1	Interest Payments	2049, Interest Payments	...	3,66,67,000	3,66,67,000
ZI-2	Secretariat Social Services	2251, Secretariat Social Services	6,89,82,000	...	6,89,82,000
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	5,08,76,72,000	...	5,08,76,72,000
		Total-Persons with Disabilities Welfare Department	5,15,66,54,000	3,66,67,000	5,19,33,21,000
		Total-A-Expenditure on Revenue Account	16,57,90,51,06,000	1,76,42,06,47,000	18,34,32,57,53,000
		<b>B-Expenditure on Capital Account</b>			
		<b>General Administration Department</b>			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	65,16,02,000	...	65,16,02,000
		4070, Capital Outlay on Other Administrative Services			
		5053, Capital Outlay on Civil Aviation			
		5275, Capital Outlay on Other Communication Services			
A-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	6,64,96,000	...	6,64,96,000
		Total-General Administration Department	71,80,98,000	...	71,80,98,000
		<b>Home Department</b>			
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	11,28,10,13,000	...	11,28,10,13,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-11	Loans to Government Servants etc	4070, 5002, 5055, 7610, Loans to Government Servants etc	27,99,65,000	...	27,99,65,000
		Total-Home Department	11,56,09,78,000	...	11,56,09,78,000
C-9	Capital Expenditure on Other Administrative Services and on Social Services	<b>Revenue and Forest Department</b> 4235, 4250, 6245, 4406, 4415, 4701, 5475, 6401, 6003, 7610, Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport Loans to Government Servants etc	40,000	33,40,000	33,80,000
C-10	Capital Expenditure on Economic Services	4406, 4415, 4701, 5475, 6401, 6003, 7610, Capital Outlay on Forestry and Wild Life Capital Outlay on Agricultural Research and Education Capital Outlay on Medium Irrigation Capital Outlay on Other General Economic Services Loans for Crop Husbandry Internal Debt of the State Government Loans to Government Servants etc	4,46,49,10,000	...	4,46,49,10,000
C-11	Internal Debt of the State Government	6003, 7610, Internal Debt of the State Government	...	1,000	1,000
C-12	Loans to Government Servants etc	7610, Loans to Government Servants etc	67,83,00,000	...	67,83,00,000
		Total-Revenue and Forest Department	5,14,32,50,000	33,41,000	5,14,65,91,000
D-8	Capital Outlay on Animal Husbandry	<b>Agriculture,Animal Husbandry,Dairy Development and Fisheries Department</b> 4403, 4405, 6405, 6216, 7610, Capital Outlay on Animal Husbandry Capital Expenditure on Fisheries Loans for Fisheries Loans for Housing Loans to Government Servants etc	12,42,00,000	...	12,42,00,000
D-9	Capital Expenditure on Fisheries	4405, 6405, Loans for Fisheries	58,68,68,000	...	58,68,68,000
D-11	Loans to Government Servants,etc	6216, 7610, Loans for Housing Loans to Government Servants etc	9,32,24,000	...	9,32,24,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	80,42,92,000	...	80,42,92,000
<b>School Education and Sports Department</b>					
E-4	Capital Outlay on Education, Sports, Art 4202, and Culture	Capital Outlay on Education, Sports, Art and Culture	67,00,01,000	...	67,00,01,000
E-5	Loans to Government Servants etc	Loans to Government Servants etc	3,91,66,000	...	3,91,66,000
		Total-School Education and Sports Department	70,91,67,000	...	70,91,67,000
<b>Urban Development Department</b>					
F-5	Capital Expenditure on Social Services	Capital Outlay on Urban Development	9,11,57,56,000	...	9,11,57,56,000
F-7	Loans for Urban Development	Capital Outlay on Other General Economic Services	17,57,82,46,000	...	17,57,82,46,000
F-8	Loans to Government Servants etc	Loans for Urban Development	2,15,78,000	...	2,15,78,000
		Total-Urban Development Department	26,71,55,80,000	...	26,71,55,80,000
<b>Finance Department</b>					
G-8		Capital Outlay on Other Administrative Services	65,14,19,000	...	65,14,19,000
G-9	Public Debt and Inter State Settlement	Capital Outlay on Other General Economic Services	...	19,85,77,45,000	19,85,77,45,000
G-10	Loans to Government Servants etc	Inter State Settlement	68,97,73,000	...	68,97,73,000
		Total-Finance Department	1,34,11,92,000	19,85,77,45,000	21,19,89,37,000
<b>Public Works Department</b>					
H-7	Capital Expenditure on Social Services and Other Economic Services.	Capital Outlay on Housing	67,30,17,74,000	...	67,30,17,74,000
		Capital Outlay on Flood Control Projects			

THE SCHEDULE (See sections 2 and 3)			Sums not exceeding -		Total
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	5054, Capital Outlay on Roads and Bridges 4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	16,13,59,75,000	6,66,67,000	16,20,26,42,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services	15,52,73,000	...	15,52,73,000
H-11	Loans to Government Servants etc	7610, Loans to Government Servants etc	17,29,92,000	...	17,29,92,000
Total-Public Works Department			83,76,60,14,000	6,66,67,000	83,83,26,81,000
<b>Water Resources Department</b>					
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation 4700, Capital Outlay on Major Irrigation 4701, Capital Outlay on Medium Irrigation 4702, Capital Outlay on Minor Irrigation 4705, Capital Outlay on Command Area Development 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects	59,35,46,12,000	6,60,000	59,35,52,72,000
I-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	5,67,07,53,000	5,67,07,53,000
I-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	35,68,12,000	...	35,68,12,000
Total-Water Resources Department			59,71,14,24,000	5,67,14,13,000	65,38,28,37,000
<b>Law and Judiciary Department</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-4	Capital Outlay on Public Works	4059,	12,00,00,000	...	12,00,00,000
J-5	Loans to Government Servants etc	7610,	9,49,99,000	...	9,49,99,000
		Total-Law and Judiciary Department	21,49,99,000	...	21,49,99,000
		<b>Industries, Energy, Labour And Mining Department</b>			
K-9	Capital Expenditure on Economic and Social Services	4058,	36,75,16,000	...	36,75,16,000
		4851,			
		6250,			
K-10	Capital Expenditure on Industries	4875,	83,33,33,000	...	83,33,33,000
K-11	Capital Expenditure on Energy.	4801,	10,66,00,00,000	...	10,66,00,00,000
		6801,			
		6875,			
K-13	Loans to Government Servants etc	7610,	4,93,79,000	...	4,93,79,000
		Total-Industries, Energy, Labour And Mining Department	11,91,02,28,000	...	11,91,02,28,000
		<b>Rural Development Department</b>			
L-7	Capital Expenditure on Rural Development	4515,	24,24,86,70,000	...	24,24,86,70,000
		5054,			
		6216,			
L-8	Loans to Government Servants etc	7610,	1,33,87,000	...	1,33,87,000
		Total-Rural Development Department	24,26,20,57,000	...	24,26,20,57,000
		<b>Food, Civil Supplies and Consumer Protection Department</b>			
M-4	Capital Outlay on Food Storage and Warehousing	4408,	51,09,60,50,000	...	51,09,60,50,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
M-5	Capital Outlay on Other General Economic Services	5475,	6,19,94,000	...	6,19,94,000
M-6	Loans to Government Servants etc	7610,	2,57,64,000	...	2,57,64,000
	Total-Food,Civil Supplies and Consumer Protection Department		51,18,38,08,000	...	51,18,38,08,000
<b>Social Justice and Special Assistance Department</b>					
N-4	Capital Expenditure on Social Services	4059,	3,44,13,23,000	...	3,44,13,23,000
	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	4225,			
	Capital Outlay on Social Security and Welfare	4235,			
	Capital Outlay on Soil and Water Conservation	4402,			
	Capital Outlay on Co-operation	4425,			
	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,			
N-5	Loans to Government Servants,etc	6216,	2,66,28,000	...	2,66,28,000
	Loans to Government Servants etc	7610,			
N-7	District Schemes	4225,	19,75,92,000	...	19,75,92,000
	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	39,86,000	...	39,86,000
	Total-Social Justice and Special Assistance Department		3,66,95,29,000	...	3,66,95,29,000
<b>Planning Department</b>					
O-10	Capital Outlay on Other Rural Development	4250,	10,01,00,00,000	...	10,01,00,00,000
	Capital Outlay on Other Rural Development Programmes	4515,			
	Capital outlay on Tourism	5452,			
O-11	Capital Outlay on Hill Areas.	4551,	85,00,00,000	...	85,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-12	Investment in General Financial and Trading Institutions	5465,	6,66,60,000	...	6,66,60,000
O-13	Loans to Government Servants etc	7610,	1,23,05,000	...	1,23,05,000
O-15	District Plan-Mumbai City	4055, 4059, 4210, 4235, 4250, 4405, 4515,	55,25,11,000	...	55,25,11,000
O-17	District Plan-Mumbai Suburban	4055, 4059, 4210, 4216, 4235, 4250, 4403, 4405, 4406, 4515, 6250, 4055, 4059, 4210, 4235, 4250, 4402, 4403, 4405, 4406,	50,26,13,000	...	50,26,13,000
O-19	District Plan-Thane	4055, 4059, 4210, 4235, 4250, 4402, 4403, 4405, 4406,	59,26,74,000	...	59,26,74,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-21	District Plan-Raigad	Capital Outlay on Police	35,13,25,000	...	35,13,25,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-23	District Plan-Ratnagiri	Capital Outlay on Police	30,57,82,000	...	30,57,82,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			



No. of Grant or other Appropriation (1)		Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
				Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
				Rs.	Rs.	Rs.
O-29	District Plan-Satara	4515,	Capital Outlay on Other Rural Development Programmes			
		4702,	Capital Outlay on Minor Irrigation			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
		4055,	Capital Outlay on Police	36,08,40,000	...	36,08,40,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
6250,	Loans for Other Social Services					
6851,	Loans for Village and Small Industries.					
4055,	Capital Outlay on Police	45,87,64,000	...	45,87,64,000		
4059,	Capital Outlay on Public Works					
4210,	Capital Outlay on Medical and Public Health					
4216,	Capital Outlay on Housing					
4235,	Capital Outlay on Social Security and Welfare					
4250,	Capital Outlay on Other Social Services					
4402,	Capital Outlay on Soil and Water Conservation					
O-31	District Plan-Sangli					

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund
			Rs.	Rs.
			(4)	Total
		Capital Outlay on Animal Husbandry		
		Capital Outlay on Fisheries		
		Capital Outlay on Forestry and Wild Life		
		Capital Outlay on Other Rural Development Programmes		
		Capital Outlay on Minor Irrigation		
		Capital Outlay on Flood Control Projects		
		Capital Outlay on Roads and Bridges		
		Loans for Urban Development		
		Loans for Other Social Services		
		Loans for Village and Small Industries.		
O-33	District Plan-Solapur	Capital Outlay on Police	51,13,99,000	51,13,99,000
		Capital Outlay on Public Works		
		Capital Outlay on Medical and Public Health		
		Capital Outlay on Housing		
		Capital Outlay on Social Security and Welfare		
		Capital Outlay on Other Social Services		
		Capital Outlay on Soil and Water Conservation		
		Capital Outlay on Animal Husbandry		
		Capital Outlay on Forestry and Wild Life		
		Capital Outlay on Other Rural Development Programmes		
		Capital Outlay on Minor Irrigation		
		Capital Outlay on Roads and Bridges		
		Loans for Urban Development		
		Loans for Other Social Services		
O-35	District Plan-Kolhapur	Capital Outlay on Police	46,16,18,000	46,16,18,000
		Capital Outlay on Public Works		
		Capital Outlay on Medical and Public Health		
		Capital Outlay on Housing		
		Capital Outlay on Social Security and Welfare		

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-37	District Plan-Nashik	Capital Outlay on Police	57,76,76,000	...	57,76,76,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
O-39	District Plan-Dhule	Capital Outlay on Police	24,20,61,000	...	24,20,61,000
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Medical and Public Health			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
O-41	District Plan-Jalgaon	Capital Outlay on Police	42,33,59,000	...	42,33,59,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
O-43	District Plan-Ahmednagar	Capital Outlay on Police	56,17,47,000	...	56,17,47,000
		Capital Outlay on Public Works			
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Medical and Public Health			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
O-45	District Plan-Nandurbar	Capital Outlay on Police	15,26,91,000	...	15,26,91,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-47	District Plan-Chhatrapati Sambhajinagar	Capital Outlay on Police	57,78,11,000	...	57,78,11,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-49	District Plan-Jalna	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	18,16,72,000	...	18,16,72,000
O-51	District Plan-Parbhani	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 5054, Capital Outlay on Roads and Bridges	21,07,55,000	...	21,07,55,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-53	District Plan-Nanded	6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4055, Capital Outlay on Police	35,28,99,000	...	35,28,99,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-55	District Plan-Beed	4055, Capital Outlay on Police	42,36,52,000	...	42,36,52,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		5054, Capital Outlay on Roads and Bridges			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-57	District Plan-Latur	6217, Loans for Urban Development 6250, Loans for Other Social Services 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	24,19,20,000	...	24,19,20,000
O-59	District Plan-Dharashiv		27,12,14,000	...	27,12,14,000
O-61	District Plan-Hingoli		19,15,10,000	...	19,15,10,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
O-63	District Plan-Nagpur	Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
		Capital Outlay on Police	86,75,33,000	...	86,75,33,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
Capital Outlay on Flood Control Projects					
Capital Outlay on Roads and Bridges					
Loans for Urban Development					
Loans for Other Social Services					
Loans for Village and Small Industries.					
Capital Outlay on Police	22,83,72,000	...	22,83,72,000		
Capital Outlay on Public Works					
Capital Outlay on Medical and Public Health					
Capital Outlay on Housing					
O-65	District Plan-Wardha				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)			
			Rs.	Rs.	Rs.		
O-67	District Plan-Bhandara	4235,	Capital Outlay on Social Security and Welfare				
		4250,	Capital Outlay on Other Social Services				
		4402,	Capital Outlay on Soil and Water Conservation				
		4403,	Capital Outlay on Animal Husbandry				
		4406,	Capital Outlay on Forestry and Wild Life				
		4515,	Capital Outlay on Other Rural Development Programmes				
		4711,	Capital Outlay on Flood Control Projects				
		5054,	Capital Outlay on Roads and Bridges				
		6217,	Loans for Urban Development				
		6250,	Loans for Other Social Services				
		4055,	Capital Outlay on Police		14,18,56,000	...	14,18,56,000
		4059,	Capital Outlay on Public Works				
		4202,	Capital Outlay on Education, Sports, Art and Culture				
		4210,	Capital Outlay on Medical and Public Health				
		4216,	Capital Outlay on Housing				
		4235,	Capital Outlay on Social Security and Welfare				
		4250,	Capital Outlay on Other Social Services				
		4402,	Capital Outlay on Soil and Water Conservation				
		4403,	Capital Outlay on Animal Husbandry				
		4406,	Capital Outlay on Forestry and Wild Life				
4515,	Capital Outlay on Other Rural Development Programmes						
4702,	Capital Outlay on Minor Irrigation						
4711,	Capital Outlay on Flood Control Projects						
5054,	Capital Outlay on Roads and Bridges						
6217,	Loans for Urban Development						
6250,	Loans for Other Social Services						
4055,	Capital Outlay on Police		40,22,77,000	...	40,22,77,000		
4059,	Capital Outlay on Public Works						
4210,	Capital Outlay on Medical and Public Health						
O-69	District Plan-Chandrapur						

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)			
			Rs.	Rs.	Rs.		
O-71	District Plan-Gadchiroli	4216,	Capital Outlay on Housing				
		4235,	Capital Outlay on Social Security and Welfare				
		4250,	Capital Outlay on Other Social Services				
		4402,	Capital Outlay on Soil and Water Conservation				
		4403,	Capital Outlay on Animal Husbandry				
		4405,	Capital Outlay on Fisheries				
		4406,	Capital Outlay on Forestry and Wild Life				
		4702,	Capital Outlay on Minor Irrigation				
		4711,	Capital Outlay on Flood Control Projects				
		5054,	Capital Outlay on Roads and Bridges				
		6250,	Loans for Other Social Services				
		4055,	Capital Outlay on Police		35,71,64,000	...	35,71,64,000
		4059,	Capital Outlay on Public Works				
		4202,	Capital Outlay on Education, Sports, Art and Culture				
		4210,	Capital Outlay on Medical and Public Health				
		4216,	Capital Outlay on Housing				
		4235,	Capital Outlay on Social Security and Welfare				
		4250,	Capital Outlay on Other Social Services				
		4402,	Capital Outlay on Soil and Water Conservation				
		4403,	Capital Outlay on Animal Husbandry				
4405,	Capital Outlay on Fisheries						
4406,	Capital Outlay on Forestry and Wild Life						
4515,	Capital Outlay on Other Rural Development Programmes						
4702,	Capital Outlay on Minor Irrigation						
4711,	Capital Outlay on Flood Control Projects						
5054,	Capital Outlay on Roads and Bridges						
6250,	Loans for Other Social Services						
4055,	Capital Outlay on Police		24,37,56,000	...	24,37,56,000		
4059,	Capital Outlay on Public Works						
O-73	District Plan-Gondia						

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
4202,		Capital Outlay on Education, Sports, Art and Culture			
4210,		Capital Outlay on Medical and Public Health			
4216,		Capital Outlay on Housing			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4702,		Capital Outlay on Minor Irrigation			
4711,		Capital Outlay on Flood Control Projects			
5054,		Capital Outlay on Roads and Bridges			
6250,		Loans for Other Social Services			
4055,	O-75	Capital Outlay on Police	34,08,47,000	...	34,08,47,000
4059,		Capital Outlay on Public Works			
4202,		Capital Outlay on Education, Sports, Art and Culture			
4210,		Capital Outlay on Medical and Public Health			
4216,		Capital Outlay on Housing			
4235,		Capital Outlay on Social Security and Welfare			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes			
4711,		Capital Outlay on Flood Control Projects			
5054,		Capital Outlay on Roads and Bridges			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-77	District Plan-Akola	4055, Capital Outlay on Police	28,52,89,000	...	28,52,89,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-79	District Plan-Yavatmal	4055, Capital Outlay on Police	46,60,26,000	...	46,60,26,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-81	District Plan-Buldhana	4711, Capital Outlay on Flood Control Projects				
		5054, Capital Outlay on Roads and Bridges				
		6217, Loans for Urban Development				
		6250, Loans for Other Social Services				
		4055, Capital Outlay on Police		41,04,65,000	...	41,04,65,000
		4059, Capital Outlay on Public Works				
		4210, Capital Outlay on Medical and Public Health				
		4216, Capital Outlay on Housing				
		4235, Capital Outlay on Social Security and Welfare				
		4250, Capital Outlay on Other Social Services				
		4402, Capital Outlay on Soil and Water Conservation				
		4403, Capital Outlay on Animal Husbandry				
		4405, Capital Outlay on Fisheries				
		4406, Capital Outlay on Forestry and Wild Life				
		4515, Capital Outlay on Other Rural Development Programmes				
		4702, Capital Outlay on Minor Irrigation				
		O-83	District Plan-Washim	4711, Capital Outlay on Flood Control Projects		
5054, Capital Outlay on Roads and Bridges						
6250, Loans for Other Social Services						
6851, Loans for Village and Small Industries.						
4055, Capital Outlay on Police				20,65,55,000	...	20,65,55,000
4059, Capital Outlay on Public Works						
4210, Capital Outlay on Medical and Public Health						
4235, Capital Outlay on Social Security and Welfare						
4250, Capital Outlay on Other Social Services						
4402, Capital Outlay on Soil and Water Conservation						
4403, Capital Outlay on Animal Husbandry						
4405, Capital Outlay on Fisheries						
4406, Capital Outlay on Forestry and Wild Life						

THE SCHEDULE (See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-85	District Plan-Palghar	Capital Outlay on Police	25,47,18,000	...	25,47,18,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
		Loans for Other Social Services			
		Total-Planning Department	24,44,04,93,000	...	24,44,04,93,000
		<b>Parliamentary Affairs Department</b>			
P-3	Loans to Government Servants etc	Loans to Government Servants etc	13,00,000	...	13,00,000
		Total-Parliamentary Affairs Department	13,00,000	...	13,00,000
		<b>Housing Department</b>			
Q-6	Loans to Government Servants etc	Loans to Government Servants etc	1,15,33,000	...	1,15,33,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Housing Department	1,15,33,000	...	1,15,33,000
		<b>Public Health Department</b>			
R-3	4210, Capital Outlay on Medical and Public Health		2,92,27,000	1,000	2,92,28,000
	6003, Internal Debt of the State Government				
R-4	7610, Loans to Government Servants etc		25,63,90,000	...	25,63,90,000
		Total-Public Health Department	28,56,17,000	1,000	28,56,18,000
		<b>Medical Education and Drugs Department</b>			
S-4	4210, Capital Outlay on Medical and Public Health		4,68,59,02,000	...	4,68,59,02,000
S-5	7610, Loans to Government Servants etc		3,33,37,000	...	3,33,37,000
		Total-Medical Education and Drugs Department	4,71,92,39,000	...	4,71,92,39,000
		<b>Tribal Development Department</b>			
T-6	4059, Capital Expenditure on Tribal Areas Development Sub Plan.		8,77,75,77,000	...	8,77,75,77,000
	4202, Capital Outlay on Education, Sports, Art and Culture				
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities				
	4250, Capital Outlay on Other Social Services				
	4402, Capital Outlay on Soil and Water Conservation				
	4406, Capital Outlay on Forestry and Wild Life				
	4425, Capital Outlay on Co-operation				
	4701, Capital Outlay on Medium Irrigation				
	4702, Capital Outlay on Minor Irrigation				
	5054, Capital Outlay on Roads and Bridges				
T-8	7610, Loans to Government Servants etc		5,76,98,000	...	5,76,98,000

THE SCHEDULE (See sections 2 and 3)				Sums not exceeding -	
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly		Total
			Rs.	Rs.	
T-10	District Schemes	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	1,20,98,35,000	...	1,20,98,35,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	8,17,000	...	8,17,000
Total-Tribal Development Department			10,04,59,27,000	...	10,04,59,27,000
<b>Environment and Climate Change Department</b>					
U-5	Loans to Government Servants etc	Loans to Government Servants etc	55,11,000	...	55,11,000
Total-Environment and Climate Change Department			55,11,000	...	55,11,000
<b>Co-operation, Marketing and Textiles Department</b>					
V-3	Capital Expenditure on Social Services	Capital Outlay on Co-operation	1,24,70,76,000	...	1,24,70,76,000
		Capital Outlay on Other Agricultural Programmes			
		Capital Outlay on Village and Small Industries.			
V-4	Internal Debt of the State Government	Capital Outlay on Other General Economic Services		81,17,000	81,17,000
V-5	Capital Expenditure on Economic Services	Internal Debt of the State Government		...	
		Loans for Co-operation	24,35,15,000	...	24,35,15,000
		Loans for Village and Small Industries.			
		Loans for Consumer Industries.			
V-6	Loans to Government Servants etc	Loans for Other General Economic Service			
		Loans to Government Servants etc	5,00,00,000	...	5,00,00,000
Total-Co-operation, Marketing and Textiles Department			1,54,05,91,000	81,17,000	1,54,87,08,000
<b>Higher and Technical Education Department</b>					
W-9	Loans to Government Servants etc	Loans to Government Servants etc	12,34,43,000	...	12,34,43,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Higher and Technical Education Department	12,34,43,000	...	12,34,43,000
		<b>Women and Child Development Department</b>			
X-3	Capital Expenditure on Social Services	4236, Capital outlay on Nutrition	1,00,00,000	...	1,00,00,000
X-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,50,67,000	...	2,50,67,000
		Total-Women and Child Development Department	3,50,67,000	...	3,50,67,000
		<b>Water Supply and Sanitation Department</b>			
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation	12,56,96,000	1,75,000	12,58,71,000
		4402, Capital Outlay on Soil and Water Conservation			
		4702, Capital Outlay on Minor Irrigation			
		6215, Loans for Water Supply and Sanitation			
Y-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,20,71,000	...	2,20,71,000
		Total-Water Supply and Sanitation Department	14,77,67,000	1,75,000	14,79,42,000
		<b>Skills, Employment, Entrepreneurship And Innovation Department</b>			
ZA-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	9,38,88,000	...	9,38,88,000
		Total-Skills, Employment, Entrepreneurship And Innovation Department	9,38,88,000	...	9,38,88,000
		<b>Maharashtra Legislature Secretariat</b>			
ZC-3	Capital Outlay on Housing	4216, Capital Outlay on Housing	1,07,87,01,000	...	1,07,87,01,000
		7610, Loans to Government Servants etc			
		Total-Maharashtra Legislature Secretariat	1,07,87,01,000	...	1,07,87,01,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		<b>Tourism and Cultural Affairs Department</b>			
ZD-5	Capital Outlay on Education, Sports, Art and Culture	Capital Outlay on Education, Sports, Art and Culture	15,33,78,000	...	15,33,78,000
ZD-6	Loans to Government Servants etc	Loans to Government Servants etc	52,67,000	...	52,67,000
		Total-Tourism and Cultural Affairs Department	15,86,45,000	...	15,86,45,000
		<b>Minorities Development Department</b>			
ZE-2	Capital Outlay on Social Security and Welfare	Capital Outlay on Social Security and Welfare	8,50,00,000	...	8,50,00,000
ZE-3	Loans to Government Servants etc	Loans to Government Servants etc	37,70,000	...	37,70,000
		Total-Minorities Development Department	8,87,70,000	...	8,87,70,000
		<b>Marathi Language Department</b>			
ZF-4	Capital Outlay on Public Works	Capital Outlay on Public Works	13,14,33,000	...	13,14,33,000
ZF-5	Loans to Government Servants etc	Loans to Government Servants etc	75,34,000	...	75,34,000
		Total-Marathi Language Department	13,89,67,000	...	13,89,67,000
		<b>Other Backward Bahujan Welfare Department</b>			
ZG-4	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	8,37,67,000	...	8,37,67,000
ZG-5	Loans for Housing	Loans for Housing	49,00,000	...	49,00,000
		Total-Other Backward Bahujan Welfare Department	8,86,67,000	...	8,86,67,000
		<b>Soil and Water Conservation Department</b>			
ZH-5	Capital Expenditure on Irrigation	Capital Outlay on Soil and Water Conservation	14,60,15,68,000	...	14,60,15,68,000
		Capital Outlay on Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZH-7	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,96,83,000	...	1,96,83,000
		Total-Soil and Water Conservation Department	14,62,12,51,000	...	14,62,12,51,000
		<b>Persons with Disabilities Welfare Department</b>			
ZI-4	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	5,00,00,000	...	5,00,00,000
ZI-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,00,97,000	...	1,00,97,000
		Total-Persons with Disabilities Welfare Department	6,00,97,000	...	6,00,97,000
		Total-B-Expenditure on Capital Account	3,39,39,60,90,000	25,60,74,59,000	3,65,00,35,49,000
		Grand Total	19,97,30,11,96,000	2,02,02,81,06,000	21,99,32,93,02,000

## STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 206 of the Constitution of India, read with article 204 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the expenditure charged on the Consolidated Fund of the State and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure for a part of the Financial Year 2024-25.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	18,34,32,57,53,000
(b) Capital Expenditure	. .	3,65,00,35,49,000
		<hr/>
	Total . .	21,99,32,93,02,000
		<hr/>

Mumbai,  
Dated the 1st March 2024.

AJIT PAWAR,  
Deputy Chief Minister.